COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES (1977-78)

(SIXTH LOK SABHA)

SEVENTEENTH REPORT

MINISTRY OF FINANCE DEPARTMENT OF ECONOMIC AFFAIRS (BANKING DIVISION)

Action taken by Government on the recommendations contained in the Tenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Sixth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.



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COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

(1977-78)

Shri Ram Dhan-Chairman

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- *4. Shri B. S. Chowhan
- 5. Shri Somjibhai Damor
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Rajya Sabha

- 21. Prof. N. M. Kamble
- 22. Shrimati Saroj Khaparde

^{*}Elected to the Committee w.e.f. 23rd November, 1977 vice Sarvashri Chand Ram and Karia Munda ceased to be members of the Committee on their appointment as Ministers of State w.e.f. the 14th August, 1977.

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Shri Y. Sahai-Chief Legislative Committee Officer.

Shri H. L. Malhotra-Senior Legislative Committee Officer.

^{**}Ceased to be members of the Committee on their retirement from Rajya Sabha w.e.f. 9th April, 1978.

INTRODUCTION

- I, the Chairman, Committee on the Welfare of Scheduled Castes and Scheduled Tribes having been authorised by the Committee to submit the Report on their behalf present this Seventeenth Report (Sixth Lok Sabha) on Action Taken by Government on the recommendations contained in their Tenth Report (Sixth Lok Sabha) on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.
- 2. The draft Report was considered and adopted by the Committee at their sitting held on 4th April, 1978.
 - 3. The Report has been divided into the following Chapters:—
 - I. Report.
 - II. Recommendations/Observations which have been accepted by Government.
- 4. All the recommendations made by the Committee have been accepted by Government.

RAM DHAN,

NEW DELHI; April 7, 1978. Chaitra 17, 1900 (S).

Chairman. Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

CHAPTER I

REPORT

This Report of the Committee deals with the Action Taken by Government on the recommendations contained in the Tenth Report (Sixth Lok Sabha) of the Committee on the Ministry of Finance, Department of Economic Affairs (Banking Division)—Recruitment of Management Trainees in the Allahabad Bank.

CHAPTER II

RECOMMENDATIONS/OBSERVATIONS WHICH HAVE BEEN ACCEPTED BY GOVERNMENT

Recommendation (Sl. No. 1, Para No. 16)

The Committee note that the Allahabad Bank has undertaken direct recruitment of Specialised categories of staff like Engineers, Agricultural Field Officers for the first time in 1976 and in respect of these categories of staff, no percentage of marks in all the examinations passed from Matriculation/School Final onwards had been prescribed for Scheduled Caste and Scheduled Tribe candidates. In the case of Management Trainees, through an over-sight, a minimum percentage of marks has been prescribed for Scheduled Caste and Scheduled Tribe candidates. Subsequently, the Allahabad Bank issued an Addendum modifying the educational qualifications to a mere pass in Graduation/Post Graduation, including the lower examination when the Committee took up this matter with the Department of Revenue and Banking (Banking Wing) and the Allahabad Bank. The Committee have also been informed that necessary steps have since been taken by the Allahabad Bank authorities to avoid repetition of such lapses. The Committee trust that claim of Scheduled Caste and Scheduled Tribe candidates for the posts of Management Trainees would not be ignored in future. The Committee would also impress upon all the nationalised banks to adopt and implement in toto all the orders/instructions regarding reservations and other concessions/relaxations for Scheduled Castes and Scheduled Tribes issued by the Government of India from time to time.

Reply of Government

Recommendation of the Committee has been noted.

The importance and urgency in the implementation of Government instructions providing reservation and concessions/relaxations for Scheduled Castes and Tribes communities have been impressed upon the management of all public sector banks.

[Ministry of Finance, Department of Economic Affairs, (Banking Division) O.M. No. 11/2/77-SCT(B) dated 14th Feb. 1978)].

Recommendation (Sl. No. 2, Para No. 17)

The Committee note that the Allahabad Bank has appointed an Officer of the status of Grade I as Liaison Officer. One of the functions of the Liaison Officer, as laid down, is to ensure due compliance with the orders and instructions pertaining to reservation of vacancies in favour of Scheduled Castes and Scheduled Tribes and other benefits admissible to them. The Committee would like that the Liaison Officer should be held responsible for strict compliance of the orders of reservations for Scheduled Castes and Scheduled Tribes by all appointing authorities in the Bank and serious note should be taken of any lapses in this regard.

Reply of Government

Allahabad Bank has informed Government that the Liaison Officer has been duly appraised of his role and of the obligations and has been suitably briefed to carry out his tasks.

[Ministry of Finance, Department of Economic Affairs (Banking Division) O.M. No. 11/2/77-SCT(B) dated 14th Feb. 1978)].

Recommendation (Serial No. 3, Para No. 18)

The Committee are greatly dissatisfied that no Scheduled Caste and Scheduled Tribe person has been promoted as officer in the Allahabad Bank since the nationalisation of banks in 1969. The Bank has started direct recruitment of officers only in 1976. The Committee hope that with concerted efforts, the Bank will not only fulfil the reserved quota in future recruitments but will also clear completely the backlog in the intake of Scheduled Castes and Scheduled Tribes in its services at the earliest.

Reply of Government

The recommendation has been noted by Allahabad Bank for compliance.

[Ministry of Finance, Department of Economic Affairs (Banking Division) O.M. No. 11/2/77-SCT(B) dated 14th Feb. 1978)].

RAM DHAN,

Chairman.

New Delhi; April 7, 1978.

Committee on the Welfare of Scheduled
Castes and Scheduled Tribes.

Chaitra 17, 1900 (S).